

SLP(C)No. 5216-5218 OF 2004
ITEM No.12

Court No. 2

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.5216-5218/2004

(From the judgement and order dated 18/02/2003 in WA 2501/00, c/w WA 2500/00 and ,WA 1677/00 of The HIGH COURT OF KARNATAKA AT BANGALORE)

STATE OF KARNATAKA & ANR.

Petitioner (s)

VERSUS

SANGAPPA DYAVAPPA BIRADAR & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for c/delay in filing SLP)

Date : 24/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)

Mr. Sanjay R. Hegde,Adv.

For Respondent (s)Ms. Kiran Suri,Adv.

Mr. Himanshu Bhttan,Adv.

Mr. Mali Santosh,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 17th March,2005 for final disposal.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master